

(2024) 07 AP CK 0026

Andhra Pradesh High Court - Amaravati

Case No: First Appeal No: 328 Of 2003

Arepalli Ratnam(Died).&11

Others And Others

APPELLANT

Vs

T Venkata Subba Rao Another

And Others

RESPONDENT

Date of Decision: July 20, 2024

Hon'ble Judges: Venuthurumalli Gopala Krishna Rao, J

Bench: Single Bench

Advocate: Raja Reddy Koneti, Nandigam Krishna Rao, P Prabhakar Rao, A Ramanarayana

Final Decision: Disposed Of

Judgement

Venuthurumalli Gopala Krishna Rao, J

1. No representation on behalf of the appellants.

2. Today when the matter is taken up for hearing, Sri P. Prabhakar Rao, learned counsel for the respondents represented that the 1st respondent died on 17.09.2019 and the respondent No.2 has also been pre-deceased during the pendency of the appeal and he furnished the names of the legal representatives to be brought on record **vide** Memo dated 16.04.2024, and the learned counsel for the appellants is not taking any steps to prosecute the appeal and a period of five (5) years has already been elapsed. The representation made by the learned counsel for the respondents is recorded. The appeal against the respondent Nos.1 and 2 is abated.

3. Since the respondent Nos.1 to 2 are no more, the appeal stands closed. Therefore, the Appeal Suit is closed. There shall be no order as to costs.

As a sequel, miscellaneous petitions, if any pending, shall stand closed.